

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:535

ANSWERED ON:26.11.2012

AMENDMENT IN NATIONAL HIGHWAYS FEE (DETERMINATION AND COLLECTION RULES), 2008

Ganpatrao Shri Jadhav Prataprao;Singh Rajkumari Ratna

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the National Highways Fee (Determination and Collection) Rules, 2008 are more beneficial to toll operators/private agencies engaged in toll collection resulting in exploitation of the common people using national highways;
- (b) if so, whether the Government proposes to amend these rules to make it people friendly;
- (c) if so, the details thereof along with the steps being taken by the Government in this regard; and
- (d) the time by which these rules are likely to be amended?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) No, Madam.
- (b) to (d) Does not arise.